

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00003/2019
in OA 180/00749/2017

Friday, the 12th day of April, 2019

CORAM

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

K.P. John, S/o. Late K.J. Philip, aged 80 years,
Junior Telecom Officer, Telecom Department (Retd.),
Chithira Bhavan, Palloot,
Ajanur PO, (via), Anandhashram,
Kanhagad-671 531, Kasargode District. Petitioner

(By Advocate: Mr.C.S.G. Nair)

Versus

1. D. Manoj, (age & father's name not known to the petitioner),
The Controller of Communication Accounts, 5th Floor, BSNL Bhavan,
Thiruvananthapuram – 695 033.
2. Aruna Sundararajan (Age & Father's name not known to the petitioner), Secretary, Department of Telecommunications,
Doorsanchar Bhavan, New Delhi – 110 001.
3. C. Viswanath, (age & father's name not known to the petitioner),
Secretary, Department of Pension & Pensioners' Welfare,
Loknayak Bhavan, Khan Market,
New Delhi – 110 001. ... Respondents

(By Advocate: Mr.Sinu G Nath, ACGSC)

The CP(C) having been taken up on 12th April, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.D.Manoj, the Controller of Communication Accounts is present today. It is informed by learned counsel for the respondents that the order re-estimating the pension has been issued to the full satisfaction of the applicant. CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1	-	Photocopy of the Order dt. 25.7.2018 in O.A No.749/2017.
Annexure P2	-	Photocopy of the letter dt. 8.8.2018 to the 1 st respondent.
Annexure P3	-	Photocopy of the Postal Acknowledgment Card.
Annexure P4	-	True copy of the reminder dt. 3.12.2018.
Annexure P5	-	True copy of the letter dt. 18.12.2018.
Annexure R1(a)	-	True copy of DOP & PW OM dated 8.2.2019
Annexure R1(b)	-	True copy of order dated 14.2.2019
CP-Annexure A	-	True copy of O.M dated 1.9.2008 issued by DoP&PW
CP-Annexure B	-	True copy of O.M bearing No.38/33/12-P&PW(A) dated 4.1.2019 issued by DoP&PW
CP-Annexure C	-	True copy of O.M relating to VII CPC orders dated 6.7.2017

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